

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 61 OF 2020

Mr. Shamsundar Dalvi ..... Petitioner

*V e r s u s*

State of Goa & Ors. .... Respondents

Mr. Avalon Carvalho, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. S. P. Munj, Additional Government Advocate for the Respondents.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 26<sup>th</sup> June, 2020

P.C.

Not before the bench of which one of us (M. S. Sonak, J), is a party.

M. S. JAWALKAR

M. S. SONAK, J.

arp/\*